

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 77, 136 & 324 OF 2016

Dated: 6th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

APPEAL NOS. 77 & 136 OF 2016

**Sasan Power Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Mr. Yashaswi Kant Sharma

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava
Ms. Gargi Srivastava
Ms. Garima Srivastava for R-3 to R-6

Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-7, R-9 & R-14

Ms. Ranjana Roy Gawai
Mr. Vasudha Sen
Mr. Vivek Kumar for R-10

Mr. Rahul Dhawan for R-11 & 12

Mr. Anand K. Ganesan
Ms. Neha Garg for R-13

APPEAL NO. 324 OF 2016

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

.... **Appellant(s)**

Vs.

Sasan Power Ltd. & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s)

: Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s)

: Mr. Vishrov Mukerjee
Mr. Yashaswi Kant Sharma for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R.2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R.3 to 6

ORDER

List these matters for hearing on **30-1-2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson